

SPECIAL BENCH

ITEM NO.154 & 155

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

ITEM NO.154- CP No.10/ALD/2024

NAME OF THE COMPANY	KRISHNA BHAGWAN KOTAK V/S CONTEXTCO PRIVATE LIMITED & ORS.
UNDER SECTION	59 OF COMPANIES ACT 2013

ITEM NO.155- CP No.11/ALD/2024

NAME OF THE COMPANY	KRISHNA BHAGWAN KOTAK V/S PROPELOR INDIA PRIVATE LIMITED & ORS.
UNDER SECTION	59 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Ram Kaushik with Sh. Nitesh Jain,
Sh. Atul Jain, Sh. Adrish Majumder &
Ms. Purna Shankar, Advs.

: For the Petitioner

Sh. Yash Tandon Proxy for
Ms. Gunjan Jadwani, Adv.

: For the Respondents

ORDER

- 1.** Ld. Proxy Counsel, Sh. Yash Tandon is present on behalf of the Ld. Arguing Counsel, Ms. Gunjan Jadwani for Respondents states that the copy of the petition has not been received.
- 2.** Let the copy of the petition be supplied to the Ld. Counsel for the Respondents within a period of two days, thereafter, the reply be filed within a period of two weeks with an advance copy to be supplied to the other side.

-Sd-

-Sd-

3. The matter is adjourned for further hearing on 5th September, 2024 before the Regular Bench.
4. The photocopy of this order be placed on record in all other connected matters.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)

18th July, 2024

Avaneesh Kumar Singh
(Stenographer)